REHABILITATION OF DISPLACED PERSONS IN WEST BENGAL

*670. SHRI CHITTA BASU: Will the Minister of LABOUR AND RE-HABILITATION be pleased to state:

- (a) whether the Government of West Bengal has recently submitted to the Government of India any scheme for the rehabilitation of displaced persons in that State; and
- (b) if so, what steps have so far been taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) and (b) The State Government have approached the Government of India with certain proposals for providing additional educational, medical and training facilities to relieve new pressures in these sectors caused by the influx of new migrants since 1964, The schemes briefly are: -

- (i) Setting up of Special I. T. Institutes for D. P. Boys.
- (ii) Training of D. P. girls as nurses and the setting-up of a B.Ss. Nursing College; and
 - (iii) Rehabilitation of old migrant families squatting on defunct camp sites.

These proposals are being examined in consultation with the Ministry of Finance.

UNEMPLOYED DEGREE HOLDERS IN **ENGINEERING**

^{!S}671. SHRI HAYATULLAH ANSARI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of persons who during the last five years took their degrees from Engineering Colleges in

the country and could not get employment; and

(b) the number of such unemployed persons who got their degrees in (i) 1st class (ii) 2nd class and (iii) 3rd class?

to Questions

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) and (b) It is difficult to give any accurate information in this regard.

KIDNAPPING OF GIRLS IN DELHI

- *672. SHRI M. p. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question No. 643 given in the Rajya Sabha on the 9th June, 1967 and state:
- (a) what steps have been taken by Government to prevent kidnapping of girls in Delhi;
- (b) what were the figures for such kidnapping cases during the three previous corresponding, months; and
- (c) how many of the arrested persons have so far been prosecuted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHAR AN SHUKLA): (a) Greater vigilance is being exercised on the activities of unsocial and undesirable elements and special attention is paid to the investigation of such cases.

- (b) 52 cases of kidr. pping of girls were reported to the police during the period, from 1st March 1967 to 31st May 1967 as against 48 such cases in the corresponding period of the pre ceding year.
- (c) Of the 43 persons arrested in the 52 cases, 5 have since been challaned and are facing trial. Cases against I 36 are pending investigation and 2: have been discharged.